

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/816/2024 in Company Petition IB/184/2021
NAME OF THE COMPANY	Indu kuri Sundar & Indu Projects Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Indu kuri Sundar & Indu Projects Ltd
UNDER SECTION	Sec 95

ORDER

IA (IBC)/816/2024

Present: Ld. Counsel Mr. Maharshi Viswaraj for the Applicant.
Mr. Kasi Srinivas, Resolution Professional.

This application has been moved for extension of period of Insolvency Resolution Process of Personal Guarantor by 60 days w.e.f.,30.04.2024. Keeping in view the submissions made in the application, the period of Insolvency Resolution Process of Personal Guarantor is extended by 60 days. Accordingly, this application is allowed and disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)